

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 117/2021 in CP (IB) No. 193/7/HDB/2019
NAME OF THE COMPANY	RBD Hyd Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Saurabh Purwar & 27 others
NAME OF THE RESPONDENT(S)	RBD Hyd Infrastructure Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Pramod Mahaj:	Adv	8008856184	
R. Sushanth Reddy	Adv	9912041151	

ORDER

Counsels for both sides are present.

This matter is likely to be settled amicably.

List the matter for further consideration on 23.03.2021.

MEMBER (T)

Syamala

MEMBER(J)